NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

CP/TCP/CSP/CSA/TCSP/TCSA/NO. 114 /(MAH)/2017

| CORAM: | Present: | SHRI B.S.V. PRAKASH KUMAR |
|--------|----------|---------------------------|
| | | MEMBER (J) |

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.04.2017

NAME OF THE PARTIES: M/s. Wad: bunder Properties Put. Ltd

SECTION OF THE COMPANIES ACT: 230-232 OF THE Companies Act 1956/2013/I & BP Code 2016.

NAME DESIGNATION SIGNATURE
Rajesh Shah Advocate Jhmed
Ahmed Chunawala

Common Order
TCSP 112/230-232/NCLT/MB//MAH/2017
TCSP 113/230-232/NCLT/MB//MAH/2017
TCSP 114/230-232/NCLT/MB//MAH/2017

At request of the parties, list this matter on 3.5.2017.

Sd/-V. NALLASENAPATHY Member (Technical)

S. No.

Sd/-B.S.V. PRAKASH KUMAR Member (Judicial)